Name of the Corpo	rate Debtor \	/adraj Cement	Date of	02-Feb-24	List of creditors	10-Apr-25
		Limited	commencement of		as on:	
			CIRP			

Annexure 7 - List of Operational creditors (Government Dues)

Amount in Rs

SI No Details of claimant Details of claim received		Details of claims admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any			
Department	Date of receipt	Amount Claimed	Amt of Claim	Nature of Claim	Amount covered	Amount covered	Whether	% Voting Share	Contingent	any mutual	Claims not	Claims under	
			Admitted		by Security	by Guarantee	Related Party?	in CoC, if	Claims	dues that	admitted	verification	
					Interest			applicable		may be set			
1 Regional Provident Fund	08-02-2024	6,86,84,541	6,86,84,541	Provident fund	6,86,84,541.00	-	No	NA	-	-	-	-	
Commissioner-II, Gandhidham				dues									
2 Assistant Commissioner of State	14-02-2024	3,01,70,77,603	2,15,46,75,221	Tax dues	2,15,46,75,220.70	-	No	NA	-	-	86,24,02,382	-	
Tax, Unit-102, Bhuj													
3 Assistant Commissioner, CGST, Bhuj	15-02-2024	6,04,21,825	6,03,34,514	Tax dues	-	-	No	NA	-	-	87,311	-	
4 Regional Provident Fund	16-02-2024	3,64,16,300	3,64,16,300	Provident fund	3,64,16,300.00	-	No	NA	-	-	-	-	
Commissioner-II and Recovery				dues									
Officer, Dadar													
5 Assistant Commissioner of Income	29-02-2024	7,80,23,56,284	7,45,80,31,536	Tax dues	-	-	No	NA	-	-	34,43,24,748	-	
Tax, Mumbai													
6 Gujarat Maritime Board	01-05-2024	2,65,82,232	1,50,30,000	Permission	-	-	No	NA	-	-	1,15,52,232	-	
				Charges									
TOTAL		11,01,15,38,785	9,79,31,72,112	-	2,25,97,76,062	-	-	-	-	-	###########	-	-

Notes:

1 The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.